

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

C.A. No. 2218/1999@@  
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South Malabar Gramin Bank

Appellant(s)

VERSUS

Co-ord.Committee of SMGB Emp.Union & Ors.

Respondent (s)

WITH C.A. No.2219/1999 and T.P.(C) No. 403/1999

(Heard by Hon'ble Pattanaik and Agrawal, JJ.)

Date : 31.01.2001: This appeal was called on for judgment today.@@  
AA

CORAM :

HON'BLE MR. JUSTICE G.B. Pattanaik  
HON'BLE MR. JUSTICE B.N. Agrawal

For Appellants(s) Mr. T.V. Ratnam,Adv.  
M/s. Lawyer Inn

For the Respondent (s) Mr. Rajiv Mehta,Adv.  
Ms. Malini Poduval,Adv.  
Mr. B.K. Pal,Adv.  
Mr. Y.P.Dhingra,Adv.  
Ms. Sushma Suri,Adv.  
Mr. K.K.Rai,Adv.

The Court made the following  
O R D E R

.....L.....I.....T.....T.....T.....T.....J.  
.SP2

Hon'ble Mr. Justice G.B. Pattanaik pronounced the  
judgment of the Court.  
The Civil Appeals and Transfer Petition are disposed  
of.

.SP1  
(Y.P.Dhamija) (Suneet Bala Sharma)@@  
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COURT MASTER Court Master

Reportable signed judgment is placed on the file.0